

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

126. I.A. 1683/2023

I.A. 1359/2023

I.A. 730/2022

I.A. 705/2022

I.A. 2177/2021

I.A. 1958/2021

I.A. 1741/2021

I.A. 1702/2021

I.A. 5103/2023

IN

C.P.(IB)-4270(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.04.2024**

NAME OF THE PARTIES: CT. Technologies Aps

V/s.

B.Y. Agro & Infra Pvt Ltd

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

The matter is taken up upon mentioning.

Adv. Bilal Ali for the Liquidator in I.A. 1359/2023 is present and requested early date in this I.A. Request is considered.

List I.A. 1359/2023 on **10.05.2024**.

List other pending applicant listed on today's board on **20.06.2024**.

Sd/-

CHARANJEET SINGH GULATI

Member (Technical)

/RKS/

Sd/-

LAKSHMI GURUNG

Member (Judicial)